

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 05.12.2016
Court No. : 4
Item No. : 41

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32677 OF 2016
WITH PRAYER FOR INTERIM RELIEF

ALLAHABAD U.P. GRAMIN BANK

...PETITIONER(s)

VERSUS

RAJENDRA SINGH & ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgement and Order dated 04.07.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in W.P. (S/B) No. 687 of 2014.

It is submitted that SLP(C) No. 32478 of 2016 and the instant matter arising out of common order have been tagged together.

It is further submitted that Mr. Rajesh Srivastava, Advocate has filed Caveat and Vakalatnama and Memo of Appearance on behalf of Respondent No. 1.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 19th day of November, 2016.

ASSISTANT REGISTRAR

Copy to:

M/s. Mitter & Mitter, Co., Advocates.

Mr. Rajesh Srivastava, Advocate.

ASSISTANT REGISTRAR